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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP No.179/2006 In
OA No.2711/2004

New Delhi this the 29th day of August, 2006

Hon'ble Shri V.K. Majotra, Vice-Chairman (A)
Hon'ble Shri Mukesh Kumar Gupta, Member (J)

Shri Narendra Kumar JE (E)
R/o D-117, Sector ALFA-1,
Kaner Street Greater Noida-201308
Distt. Gautam Budh Nagar (U.P.)

-Applicant

(By Advocate: Shri V.P.S Tyagi)

Versus

1. Shri Anil Baijal, Secretary
Ministry of Urban Development & Poverty
Alleviation, C Wing, Nirman Bhawan,
New Delhi.
2. Shri B. Majumdar
Director General of Works
CPWD A Wing, Nirman Bhawan,
New Delhi.
3. Shri L.P. Srivastava,
Chief Engineer (Elect)
NDZ-I, 216 A Wing
CPWD Nirman Bhawan,
New Delhi.

-Respondents

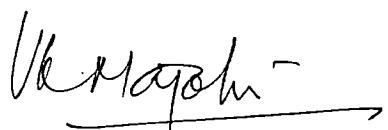
(By Advocate: Shri VSR Krishna for
Shri J.B. Mudgil)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Shri V.S.R Krishna, learned counsel for respondents has filed a copy of order dated 04.08.2006 passed in WP (C) 12395-99/2006, to the effect that operation of the impugned order, herein, has been stayed. As such, these proceedings are dropped and notice issued to Respondent No.3 is discharged with liberty to the applicant to revive these proceedings in case these orders are vacated or as and when the final orders of the Hon'ble High Court are available.


(Mukesh Kumar Gupta)
Member (J)


(V.K. Majotra)
Vice Chairman (A)

cc.